

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-107**

Appeal No. - 221/252/ND/2020

**IN THE MATTER OF:**

M/s Rocket Real Estate Pvt. Ltd.

Vs

Roc, Delhi

....Applicant

....Respondent

**SECTION**

U/s 252 IBC code 2016

Order delivered on 16.03.2020

**CORAM:**

**SHRI ABNI RANJAN KUMAR SINHA**  
**HON'BLE MEMBER (JUDICIAL)**

**SHRI K.K. VOHRA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant :

For the Respondent :

**ORDER**

Adjourned to 16.04.2020.

sd/-

**(K.K. VOHRA)**  
**MEMBER (T)**

sd/-

**(ABNI RANJAN KUMAR SINHA)**  
**MEMBER (J)**

(Rakhi)